

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-578(PB)/2020

IN THE MATTER OF:

Ambawatta Buildwell Pvt. Ltd.

.... APPLICANT / PETITIONER

v.

Imperia Structures Ltd.

.... RESPONDENT

SECTION:

Under Section 7

Order delivered on 16.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:-

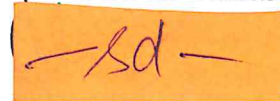
For the petitioner : Ms. Kritika Mehandiratta, Mr. Mohit Nandwani, Advs.
For the respondent Ms. Rhea Dube, Mr. Mizan Siddiqui, Advs.

ORDER

List on 21.04.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

16.03.2020
Aarti Makker